

**GOVERNMENT OF ASSAM
HEALTH & FAMILY WELFARE DEPARTMENT
DISPUR, GUWAHATI-06**

**ORDERS BY THE GOVERNOR OF ASSAM
NOTIFICATION**

Dated Dispur, the 1st February, 2022

No. HLA.108/2015/369: Whereas, COVID Vaccination is progressing in the state covering first dose and second dose for all population above 15 years of age with effect from 3rd of January, 2022,

Whereas, precautionary dose for all the Health Care Workers, Front Line Workers and those above 60 years with co-morbidities have also been initiated with effect from 10th of January, 2022,

Whereas, the State Government had considered all state government employees, especially those involved in maintenance of law and order, starting from police personnel to judiciary to prison staff who provide public service despite the impact of COVID, as front line workers for first and second dose vaccination during the year 2021,

It is hereby notified that all the judges, judicial officers, other Officers and staff of Hon'ble Guwahati High Court and Subordinate Courts in the state of Assam, including the lawyers appearing in various courts and all Officers and Staff of different prisons in the state of Assam shall be considered as Front Line Workers for the purpose of COVID Vaccination.

As such, each of the eligible Officers/ Staff of the above mentioned institutions, who have completed 39 weeks (9 Months) from the date of second dose of Vaccination are eligible to get the precautionary dose of COVID Vaccine, as per the guidelines issued for Precautionary dose of vaccination, with immediate effect.



Sd/-
(Anurag Goel, IAS)
Principal Secretary to the Govt. of Assam,
Health & Family Welfare Department, Govt. of Assam
Dated Dispur, the 1st February, 2022

Memo No. HLA.108/2015/369-A
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